

less than the minimum wage paid to agricultural workers. In the neighbouring State of Gujarat, the rates are Rs. 10 to 12 per day.

[*Translation*]

DR. PRABHAT KUMAR MISHRA (Janjgir): Mr. Chairman, Sir, with your permission I request that the following matter may kindly be included in the Business for the next week :

About one lakh agricultural labourers of Madhya Pradesh have migrated to the cities.

Presently, our economic policy is such that the rural people are getting more and more attracted to the urban areas. The people of the villages are migrating to the cities for getting educational, transport and medical facilities and also for economic and security reasons etc.

This trend is creating two types of contradictions. First, there is a depletion of agricultural labour in the rural areas which will result in definite fall in foodgrain production. The economic standard of the villagers who are dependent on agriculture is declining. They are leaving their traditional occupation, agriculture and are migrating to cities. The problem of unemployment is increasing.

In cities, due to influx of rural population, the housing problem is becoming acute. The number of jhuggi-jhonpris is increasing. Rural people are leading a miserable life in cities. They do not get a house in the cities. They are influenced by the evils of the cities and they become involved with anti social elements.

The Government should take timely steps to see that people from cities migrate to the villages so that we are able to follow the Indian tradition of "India lives in the villages."

[*English*]

SHRIMATI SHEILA DIKSHIT: Sir, I would like to thank the Hon. Members for their submissions. Their valuable suggestions will receive due consideration,

SHRI RAM SINGH YADAV (Alwar): I am on a point of order, Sir. The Chair should take the consensus of the House regarding the Business Advisory Committee's report.

MR. CHAIRMAN: It is not the Report, it is only submissions. There is no point of order because it is not the report of the committee. She has only announced the Government's business for the next week.

14.50 hrs.

SUPPLEMENTARY DEMANDS FOR
GRANTS (GENERAL), 1986-87
—*Contd.*

[*English*]

MR. CHAIRMAN: The House will now take up further discussion and voting on the Supplementary Demands for Grants in respect of the Budget (General) for 1986-87. Smt. Usha Thakkar to speak.

[*Translation*]

*SHRIMATI USHA THAKKAR (Kutch): Mr. Speaker, Sir, in a vast country like India different situations keep on arising. The way Government of India is facing them and taking different steps for the progress and welfare of the people deserves our thanks. In these circumstances the firmness with which our Prime Minister and the Finance Minister are taking measures are making the people of India proud. I support the Supplementary Demands presented by the Finance Minister. I also request the Finance Minister to provide adequate assistance to the State of Gujarat as it has been reeling under drought for the second year in succession. Gujarat Government has prepared a Master Plan of Rs. 419 crores to deal with the situation created by drought. The Government should provide sufficient funds for that.

Hon. Member, Shrimati Phulrenu Guha had stated yesterday that the school going children should be given balanced diet. The

*The speech was originally delivered in Gujarati.

[Sbrimati Usha Thakkar]

Gujarat Government has already felt its necessity and that is why it has implemented one such scheme in the State. In Gujarat, primary school children are benefitting from this scheme. The Centre should provide assistance to the Gujarat Government in this scheme also.

Gujarat is presently facing acute water scarcity problem. Due to shortage of fodder, the livestock is being sent out of Gujarat. As a result of drought, the people there are finding it difficult to find employment and to make both ends meet.

In my Constituency, Kutch the rains were scanty for two years but after that there was acute drought for the past two years. People are taking their cattle out of Gujarat to save them, we have repeatedly requested the Gujarat Government for making available fodder, drinking water and providing employment but the Gujarat Government too has been facing drought for the last two years. Therefore, it will not be fair to expect much from it. I request the Central Government to provide more assistance to the Gujarat Government for this work.

Sir, coastal line off Kutch in Gujarat is quite long. The people there are running small salt manufacturing units but they do not have the facility of transport. Therefore, these units have become sick. I would, therefore, request the Government to take suitable steps to solve the transport problem of these people.

Sir, the Government should do something to instal a soda ash plant in Kutch. Eleven lakh people of Kutch will be benefited by it and they will get employment. In this way their problem will be solved permanently.

There is shortage of power in Gujarat. Keeping this in view, I would request the Finance Minister that he should consider the possibility of generating power by harnessing tidal waves. Presently, a survey to this effect is being made at Kandla. Necessary instructions should be issued for early completion of the survey and for implementation of the project. The construction of lignite based Power

House is going on in Pandhree. I would request the Hon. Finance Minister that adequate assistance may be granted for it so that the construction of this Power House may be expedited.

Sir, at present the airport of Bhuj is under the control of the army. The passengers are facing great inconvenience due to the security measures taken by the army. I would, therefore, request the Hon. Finance Minister to earmark some funds for the construction of a separate civil airport.

A development project is being undertaken for the border areas by the Central Social Welfare Board. This project is being run in Banaskantha and Kutch areas. Some employees such as Bal-Savikas, Pradhans, Bal-Sevikas, Clerks, Drivers etc. are employed in this project. These employees should be granted special allowance for working in the border areas. At present they are not getting this allowance. Not only this, they are also not getting facilities like medical allowance, bonus etc. which other employees are getting. I would request the Hon. Finance Minister to concede the demands of these employees and to mete out justice to the women working in far flung villages of the border areas.

Sir, Kandla is a major port in Kutch. It was a dream of Shri Nehru and Sardar Patel to have a major port for the Northern Region. With this end in view, a plan with an investment of crores of rupees was formulated for the development of Kandla. The late Prime Minister, Shastriji and Indiraji treated Kandla as an important port and provided there facilities of free trade zone. But a drinking water problem has developed in this area due to the continued drought condition in Kutch. The Gujarat Government has proposed to provide water to Kandla from Machhu dam no. 2. It is necessary to lay pipeline for this purpose. The Gujarat Government is facing shortage of funds and as such it cannot undertake work of laying pipeline. A sum of Rs. 33 crores should be provided for this Scheme. I would request the Central Government to provide adequate assistance to the Gujarat Government for undertaking this work because this is an important port for the development of North India. The shortage of

water should not pose a hurdle in its development.

The Government is taking keen interest for the propagation of education among girls. The girls are granted exemption in fee. I would suggest that girls should also get some allowance for nutritious meals. In this way more girls will be able to pursue medical and engineering education.

Sir, Kutch constitutes one fourth of Gujarat. A medical college is, therefore, essential for this area. The headquarter of district Kutch is situated in Bhuj which is 410 kms. away from Gandhinagar, the capital of the State. The interior of Kutch is also situated 200 kms. away from Bhuj. In this way it is very necessary to have a medical college here for the development of the interior area and for providing medical facilities to the people of far-flung villages. I would request the Hon. Finance Minister to look into this demand.

In the end, I would like to convey my thanks to you for allowing me to express my views.

SHRI RAJ KUMAR RAI (Ghosi) : Mr. Chairman, Sir, I am grateful to you for giving me time to speak. I would like to say that when the Government knew that no exigency has arisen, where was the necessity of bringing forward supplementary Demands so frequently. The supplementary Budget is brought forward only some exigency arises.

While supporting the supplementary Budget, I would like to give a suggestion. The Government has not formulated a national wage policy. As a result, workers are agitating and it is causing difficulties for the people. The employees of the State Government are demanding pay scale parity with that of Central Government employees. They say that the pay scales of the Central Government employees are more than theirs. This dispute is going on and the Government has not formulated a national wage policy. The Government should take measures to formulate it.

Secondly, step motherly treatment has been meted out to Uttar Pradesh in the

matter of development. Agricultural Science Centres have not been set up there. There is no Agricultural Science Centre, micro-wave tower, F.C.I. godowns, T.V. towers, broad gauge line, air-service in the east of Lucknow i.e. Amethi, Gonda and Mungher. In the absence of these things the people of eastern Uttar Pradesh and Bihar are facing great difficulties. Special provision should be there in the Budget for all these things. Only then eastern Uttar Pradesh and north Bihar can make progress and without providing these facilities to them we cannot do anything for their welfare.

[English]

Please allow me to continue next day.

15.00 hrs.

MR. CHAIRMAN : Speech concluded.

[English]

The House will now take up Private Members' Business.

15.01 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Twenty-Sixth Report

SHRI HAFIZ MOHD. SIDDIQ (Moradabad) : I beg to move :

"That this House do agree with the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th November, 1986."

MR. CHAIRMAN : The question is :

"That this House do agree with the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th November, 1986."

The motion was adopted.